

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1507
TO BE ANSWERED ON 01.01.2018

Adherence of environmental norms by Alang-Sosiya Ship Recycling Facility

1507. SHRIMATI WANSUK SYIEM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Alang-Sosiya Ship Recycling Facility in Gujarat, the largest in the world, is increasingly turning green with more than 40 per cent of its yards having obtained ISO 30,000 certification for adherence to the highest standards in environmental norms;
- (b) whether the Ship Recycling Association of Alang-Sosiya claims that they do not content with meeting Indian standards and that several yards are striving to match the more stringent Hong Kong Convention (HKC) 2009 norms; and
- (c) whether the fact finding mission from the European Community Ship Owners Association had visited Alang last year and applauded the improvements?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) As per the information provided by the Ministry of Shipping and the Gujarat Pollution Control Board, a total of 100 plots out of 132 plots at Alang Sosiya Ship Recycling yard are working presently. Out of these operative plots, 80 Plots (80%) have obtained ISO 30,000. In addition to this, total 85 plots(85%) have obtained ISO 14000 as well as ISO 18000 for adherence to the highest standards in environmental norms.
- (b) With recent development, about 53 plots of Alang-Sosiya Recycling yards have achieved the "Statement of Compliance of Hong Kong Convention (HKC) 2009" and obtained the certificate from different Certification Society. Additionally about 23 plots are under process to achieve the "Statement of Compliance of HKC2009".
- (c) European Community Shipowners Associations (ECSA) had visited Alang-Sosiya Ship Recycling Yards on 29-30 April 2016 and has applauded the following points during their inspection:

- ECSA delegation endorse that the overall enforcement process of a safety/training and environment protection system at ship recycling yards by authorities, as well as the establishment of a social welfare system, represent a major step ensuring workers to work in healthier and safe conditions.
- ECSA delegation also appreciated transparency on part of Ship Recycling Industries (SRIA) Members-Recyclers. They appreciated yard owners clearly see business care for offering sustainable ship recycling conditions to ship owners.
- ECSA delegation also appreciated the improvements taken place in recent past towards safety and environmentally sound activity. They also appreciated Authorities for effectively enforcing Ship Recycling Code 2013 (2013 SRC) which operates more stringent than HKC 2009, as per Ship Recycling Industries Association (India).
